GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6102 ANSWERED ON:03.05.2013 IDENTIFICATION OF TRIBAL DOMINATED DISTRICTS Meghwal Shri Arjun Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has prepared any list of tribal dominated districts of the country;

(b) if so, the details thereof, State/UT-wise indicating the norms adopted for the same;

(c) whether there is any policy to give employment to local tribal youths in hospital, educational institutions etc. in the private sector or any other public service institute established in tribal dominated districts; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b) As per Census 2001, there are 75 districts where Scheduled Tribes population is 50 percent or more and 31 districts where population is between 30 percent to 50 percent. The details of these districts are given in Annexure I and Annexure II respectively,

(c) & (d) The Ministry implements a Central Sector Scheme called `Vocational Training in Tribal Areas` which is aimed at creating employment avenues and income generation opportunities by upgrading the skill of the tribal youths in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential to enable them to gain suitable employment or self employment.

Social sector schemes of Union Government have the objective of creation of employment opportunities for the targeted beneficiaries, including Scheduled Tribes.

The Government of India supplements efforts of the State Government by providing grants under the programme of Special Central Assistance to Tribal Sub Plan (SCA to TSP) to such TSP State as an additive to the State's Plan. SCA to TSP is implemented in 22 States and is meant to cover the employment-cum-income generation activities of Scheduled Tribe BPL families and those run by the Self-Help Groups (SHGs)/community.